

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). No, Sir.

Afro-Asian Organisation for Economic Cooperation

***1625. Dr. L. M. Singhvi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Board of the Afro-Asian Organisation for Economic Cooperation has recommended the establishment of free trade zones and the setting up of producers' federations in Member States;

(b) what are the other recommendations made by the Board; and

(c) to what extent it is proposed by the Government to implement the recommendations of the Board?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) The attention of the Government has been drawn to meeting of the Governing Council of the Afro-Asian Organisation for Economic Cooperation at Cairo in May 1962 and its recommendations. These include establishment of producers councils for certain primary products the prices of which have been falling continuously for the past several years and measures for organising free trade zones for selected commodities.

(b) The Council's other recommendations were:

- (i) initiation of action to mitigate and remove the disadvantages from price disturbances of primary commodities, disequilibrium between supply and demand etc. and to increase the diversity and

level of intra-regional trade along with the world trade;

(ii) expeditious completion of studies regarding Afro-Asian Development Bank;

(iii) evolution of procedure for exchange or skilled personnel and recruitment of experts for specific assignments.

(c) As the Afro-Asian Organisation for Economic Cooperation is an organisation of the National Federations of Commerce, Industry etc. and the Federation of Indian Chambers of Commerce and Industry is one of its members, it is primarily for them to implement the recommendations of the Council.

Machinery to Settle Industrial Disputes in Himachal Pradesh

***1627. Shri Mohammad Elias:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that there is no machinery to settle industrial disputes in Himachal Pradesh; and

(b) if so, what is the reason thereof?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) No.

(b) Does not arise.

उत्तर प्रदेश के सीमावर्ती जिलों का आर्थिक तथा सामाजिक सर्वेक्षण

***१६३७-क. श्री भक्त दर्शन :** क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के त्रिबल-सीमावर्ती क्षेत्र के उत्तराखंड डिवीजन के तीनों जिलों--चमोली, उत्तरकाशी और पिथौरागढ़--का आर्थिक व सामाजिक सर्वेक्षण करने का निश्चय किया गया है ;

(ख) यदि हां, तो इस बारे में क्या कदम उठाये जा रहे हैं ; और

(ग) इस सम्बन्ध में उत्तर प्रदेश की सरकार ने कितने अनुदान की मांग की है और कितना अनुदान वास्तव में स्वीकृत किया है ?

योजना, श्रम तथा रोजगार मंत्री (श्री नन्दा) : (क) जी, हाँ ।

(ख) अनुसन्धान स्कीम का उत्तर प्रदेश कृषि विश्वविद्यालय द्वारा संचालन किया जा रहा है और स्कीमपर क्षेत्रीय कार्य आगे बढ़ रहा है ।

(ग) इस सम्बन्ध में उत्तर प्रदेश सरकार ने किसी प्रकार के अनुदान की मांग नहीं की है । उत्तर प्रदेश कृषि विश्वविद्यालय के उपकुलपति तथा स्कीम के अवैतनिक निदेशक को ३६,५६३ रुपये की राशि स्वीकृत की गई है । इसमें से ७,००० रुपये की राशि का भुगतान किया जा चुका है ।

Death of Ladakhi Lamas in Tibet

*1638. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that several Buddhist Lamas of Ladakh detained in Tibet had died in Chinese concentration camps;

(b) whether it is also a fact that several Ladakhi lamas have been recruited by the Chinese in road construction gangs;

(c) whether it is also a fact that these lamas are being victimised because they had refused to play into the hands of the Chinese against India; and

(d) if so, the action proposed to be taken in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) We do not know whether any Ladakhi Lama died in Chinese detention in Tibet.

(b) Although we have no precise information, we understand that most

of these Ladakhi Lamas were pressed into road gangs. Ladakhi Lamas who returned from Tibet in 1960-61 reported that they were forced to do road construction work and engage in other forms of hard labour by the Chinese authorities.

(c) We understand that some Ladakhi Lamas were treated harshly in jail as they refused to cooperate with the Chinese in their activities against India.

(d) We represented to the Chinese Government for the release of all Ladakhi Lamas under detention in Tibet. According to our information, most of them have come away to India. There are a few still left in Tibet but we do not have precise information about them. Whenever a case comes to the notice of our Consul General, he takes it up with the Foreign Bureau in Lhasa and tries to secure the release and return of the Lama to India.

Central Committee for Reduction in Construction Costs

*1639. **Shri P. C. Berooah:** Will the Minister of Planning be pleased to state:

(a) whether Planning Commission has of late constituted a Committee called the Central Committee for reduction in construction costs; and

(b) if so, what are the constitution and functions of this Committee?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) Yes.

(b) Details are being worked out.

"Alfonso Albuquerque"

3768. **Shri Brij Raj Singh:** Will the Prime Minister be pleased to state:

(a) what do Government propose to do with the Portuguese frigate "Alfonso Albuquerque", which was sunk and refloated in Goa;